

1	2	3	4	5
21.	Punjab National Bank	258.24	367.00	2976.00
22.	Punjab & Sind Bank	0.09	104.84	170.06
23.	Syndicate Bank	118.55	857.70	2484.12
24.	Union Bank of India	4412.62	8236.90	2565.00
25.	United Bank of India	156.00	1182.00	6777.00
26.	UCO Bank	23.65	221.70	16506.78
27.	Vijaya Bank	304.23	541.26	410.00

#### Pending Labour Cases

451. SHRI CHHEDI PASWAN : Will the Minister of LABOUR be pleased to state :

(a) the number and the details of labour courts and industrial tribunals both of Central level and State level functioning in Delhi as on date;

(b) the number of cases lying pending before each of them;

(c) the number of cases out of them which have been lying pending for the last two years, three years and five years separately; and

(d) the steps being taken by the labour courts and industrial tribunals for the speedy disposal of pending cases ?

THE MINISTER OF LABOUR AND MINISTER OF TEXTILES (SHRI G. VENKAT SWAMY) : (a) As on date there are 3 Industrial Tribunals and 10 Labour Courts at State level and one Central Govt. Industrial Tribunal cum-Labour Court functioning in Delhi.

(b) and (c) A Statement is attached.

(d) While effecting procedural changes with a view to expediting disposal of cases is a continuous process, some of the more important steps taken recently in this regard are as follows :

- norms for disposal of cases by the presiding Officers have been fixed;
- review meetings are convened to discuss possible remedial measures for disposal of long pending cases;
- while old cases are accorded priority, fresh cases are being assigned to the courts having lesser pendency;
- parties to the dispute are discouraged to seek adjournments and where unavoidable, short duration adjournments are allowed. They are also impressed upon to complete all the connected formalities as expeditiously as possible; and
- additional labour courts are created keeping in view the overall pendency and subject to financial constraints.

#### STATEMENT

*Number of Cases Pending before each of the Tribunal and Labour Courts Functioning at Central and State Level in Delhi*

Name of the Tribunal/ Labour Court	Category of the cases	No. of cases pending	Pending for 2 years	Pending for 3 years	Pending for 5 years
1	2	3	4	5	6
<b>CENTRAL LEVEL</b>					
CGIT-cum-Labour Court	Disputes	713	211	127	49
	Applications	1168	330	206	121
	Total	1881	541	333	170
<b>STATE LEVEL</b>					
1. Industrial Tribunal-I	Disputes	1007	17	10	618
	Applications	106	14	16	32
2. Industrial Tribunal-II	Disputes	1525	163	109	557
	Applications	1329	427	379	107

1	2	3	4	5	6
3. Industrial Tribunal-III	Disputes	1084	262	151	108
	Applications	100	17	10	10
4. Labour Court-I	Disputes	1727	153	319	425
	Applications	1771	171	307	413
5. Labour Court-II	Disputes	1825	335	304	343
	Applications	2222	293	300	638
6. Labour Court-III	Disputes	1984	177	220	94
	Applications	1605	164	157	67
7. Labour Court-IV	Disputes	1996	66	76	278
	Applications	1604	385	28	72
8. Labour Court-V	Disputes	1345	119	166	54
	Applications	1659	83	149	248
9. Labour Court-VI	Disputes	497	1	—	23
	Applications	1055	—	—	31
10. Labour Court-VII	Disputes	1124	277	157	79
	Applications	1290	98	471	119
11. Labour Court-VIII	Disputes	1338	76	65	61
	Applications	1995	131	98	70
12. Labour Court-IX	Disputes	1915	77	41	453
	Applications	8	—	—	—
13. Labour Court-X	Disputes	2421	336	368	553
	Applications	901	65	108	511
Total	Disputes	19788	2059	1986	3646
	Applications	15645	1848	2023	2318

#### Loan Under P.M.R.Y. in Madhya Pradesh

452. SHRI SUSHIL CHANDRA VERMA : Will the Minister of FINANCE be pleased to state :

(a) the number of youth given loans by the banks in Madhya Pradesh during each of the last three years under the Prime Minister's Rozgar Yojana;

(b) the number of loan applications received by the District Industries Centres and the number of applications forwarded by the said Centres to the banks during each of the last three years;

(c) whether applications approved by the district level committees are rejected by banks even though Banks representative are included in such district level committees;

(d) the percentage of applications rejected by the banks during each of the last three years;

(e) the locations of centres where the training facilities are available in the State for youths whose loan applications have been approved;

(f) whether assistance from the non-governmental organisation has been received for imparting the training in the State; and

(g) if so, the details thereof ?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (DR. DEBI PRASAD PAL) : (a) and (b) As per the information made available by Office of the Development Commissioner (Small Scale Industries) in the Ministry of Industry, the target, number of applications received by District Industries Centres (DICs), number of applications sponsored to the banks by the DICs and the applications sanctioned by the banks under Prime Minister's Rozgar Yojana (PMRY) in the State of Madhya Pradesh during the years 1993-94, 1994-95 and 1995-96 (upto 31st January, 1996, latest available) are set out below :-

Year	Target	Applications Received in DICs	Applications sponsored to Banks by DICs	Applications sanctioned by Banks
1993-94	2710	16,803	7,079	2,992
1994-95	20,000	58,943	45,124	21,840
1995-96	27,050	79,814	64,615	23,083
(As on 31.1.1996)				